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NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/03/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CA/1/2017

NAME OF THE APPLICANT

: TECHNOLOGY FRONTIERS INDIA PVT LTD

UNDER SECTION

: 2(41)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SRI VARSHINI

COUNSEL FOR

FOR

Petitioner / Appliant

V. MAHESH

ORDER

Ms Sri Varshini, counsel for petitioner present. Report of ROC has been received. The matter is posted for hearing. Put up on 13.04.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)